CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A.No.15/06

Wednesday this the 6th day of June 2007

CORAM:

HON'BLE DR.K.B.S.RAJAN, JUDICIAL MEMBER HON'BLE MR.GAUTAM RAY, ADMINISTRATIVE MEMBER

V.Aravindakshan, S/o.C.Velayudhan, Gramin Dak Sevak Messenger No.II, Vadakencherry – MBR P.O. Residing at K.K.House, Valiya Kozhipadam, Pallikkad, Chittilenchery Post, Palghat – 678 74.

... Applicant

(By Advocate Mr.K.S.Bahuleyan)

Versus

- Union of India represented by Secretary to the Government of India, Ministry of Communications, Department of Posts, New Delhi.
- 2. The Postmaster, Alathur Head Post Office, Alathur.
- Superintendent of Post Offices,
 Palakkad Division, Palakkad 678 001.
- 4. The Postmaster General, Northern Region, Calicut – 673 001.

...Respondents

(By Advocate Mr. Varghese P Thomas, ACGSC)

This application having been heard on 6th June 2007 the Tribunal on the same day delivered the following:-

ORDER

HON'BLE DR.K.B.S.RAJAN, JUDICIAL MEMBER

The case of the applicant is that his TRCA was reduced without any notice and without giving an opportunity. Subsequent development, however, is such that the post where he stood posted (GDS Messenger, Vadakkenchery) got abolished consequent to which



he has to be rendered surplus and has to be considered for redeployment. Respondents have in that communication dated 16.5.2007 instructed the counsel for the respondents as under:-

In the above circumstances, if the Honourable CAT permits the applicant can be posted at Kollengode Post Office without any reduction in the TRCA. The official has also requested for an alternative posting in the GDS cadre at Kollengode PO. The case is posted to 6.6.2007. Therefore you are requested to make a submission on the above developments in the court so that the case can be closed. A of letter CPMG Trivandrum of no.Est/ebln/GDSMM/4GDS dt.12.4.2007 conveying the order of abolition/redeployment of the post of GDS Messenger and copy of representation submitted by the applicant for posting him at Kollengode PO are enclosed for reference.

2. In view of the above, respondents are directed to consider the case of the applicant for alternative posting in the GDS cadre at Kollengode Post Office without truncation of any TRCA. Let this exercise be completed as expeditiously as possible. The O.A is disposed of.

(Dated this the 6th day of June 2007)

GAUTAM RAY ADMINISTRATIVE MEMBER

K.B.S.RAJAN JUDICIAL MEMBER

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